

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr.M.P. No. 1036 of 2020

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.**  
**Through: Video Conferencing**

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03/10.09.2020: None appears on behalf of the petitioner even on repeated calls.  
This case is adjourned.  
In the meantime, the petitioner is directed to remove the defect(s), as pointed out by the office.

Anu/-

**(ANANDA SEN, J.)**